

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 4th April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 6/2019 (CZ)	Narendra Sharma Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant
2.	Original Application No. 11/2019 (CZ)	M/s Envirocare International (Chhattisgarh) Vs. State of Chhattisgarh & Ors.	Mr. Joseph Thomas, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 5/2018 (CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for CPCB Ms. Parul Badoria, Adv. for MPPCB
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 34/2016 (CZ) (M.A. No. 433/2017)	Santosh Bharti Journalist Vs. Union of India & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Sachin K. Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB
5.	Original Application No. 149/2016 (CZ)	Veer Singh Dangi Vs. Smt. Kamini & Ors.	Mr. Vijay Shahani, Adv. for Applicant Mr. Shrey Raj Saxena, Adv. for R-1 Mr. Rohit Sharma, Adv. for Mr. Deepesh Joshi, Adv. for R-2 Mr. Varun Raj Nair, Adv. for MPPCB
6.	Original Application No. 76/2017 (CZ) (M.A. No. 334/2017 & M.A. No. 535/2017)	Shardul Bajpai Vs. State of Chhattisgarh & Ors.	Mr. Sandeep Singh, Adv. for Applicant Mr. S. S. Chauhan, Adv. for State of Chhattisgarh Mr. Rohit Sharma, Adv. for R-4 Mr. Aditya Vijay Singh, Adv. for CECB

FOR HEARING

7.	Original Application No. 414/2018 (M.A. No. 132/2018, M.A. No. 01/2019, M.A. No. 02/2019, M.A. No. 05/2019, M.A. No. 06/2019, M.A. No. 08/2019, M.A. No. 10/2019 & M.A. No. 11/2019) (Earlier O. A. No. 127/2013 (THC) (CZ))	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Mr. Kartik Dabas, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Advs. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.
8.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Nilava Bandhyopadhya & Mr. Tushar Roy, Advs. for R-2 Mr. Sandeep Singh, Adv. for CG State Mr. Siddharth Chauhan, Adv.

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